O.I.H.

# GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

# LOK SABHA UNSTARRED QUESTION NO. 896 ANSWERED ON 25/07/2023

### **APPLICATIONS PENDING UNDER PMAY-G**

### 896. SHRI BHAGIRATH CHOUDHARY:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of houses sanctioned to poor people under Pradhan Mantri Awaas Yojana Gramin (PMAY-G) during each of the last five years, State and district-wise particularly in Ajmer and Jaipur districts of Rajasthan;
- (b) the number of applications pending with the Government for allotment of houses to the poor under the said yojana, State and district-wise including districts of Rajasthan;
- (c) the action taken by the Government for the approval of houses:
- (d) whether any complaints/reports of deletion of names of eligible selected applicants and inclusion of new names in connivance with local level authority have been received by the Government;
- (e) if so, whether the Union Government proposes to conduct an inquiry under the said yojana in Jaipur and Ajmer districts of Rajasthan to dispose of the pending applications of genuine applicants; and
- (f) if so, details thereof and the time by which it would be done?

#### **ANSWER**

## MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SADHVI NIRANJAN JYOTI)

(a) The state-wise details of houses sanctioned to the eligible beneficiaries under Pradhan Mantri Awaas Yojana - Gramin (PMAY-G) during each of the last five years is given at Annexure-I. The details of houses sanctioned under Pradhan Mantri Awaas Yojana - Gramin (PMAY-G) during each of the last five years in Ajmer and Jaipur districts of Rajasthan is given at Annexure-II.

- (b) & (c) Under PMAY-G, the beneficiaries have been identified based on the housing deprivation parameters prescribed under Socio Economic Caste Census (SECC) 2011. After due verification by the Gram Sabha and completion of Appellate Process, Gram Panchayat-wise Permanent Wait List (PWL) is prepared. The auto generated priority list of households from SECC, 2011 database was provided to the States/Union Territories (UTs) for conducting Gram Sabha meetings to finalize the PWL. As on 19.07.2023, a total of 2.04 crore households have been identified and included in PWL from SECC, 2011. Further, the details of such households who claimed to be left out from the SECC 2011 based PWL and eligible for inclusion in PWL, have been captured in the Awaas+ Survey, 2018. The Survey was conducted during January, 2018 to 7th March, 2019. In this exercise, the States/UTs have uploaded details of additional households. In order to fill the gap of 91 lakh houses (2.95 crore -2.04 crore), Awaas+ data is being utilized. Out of this, a target of 91 lakh has been allocated to the States/UTs till date. No application from households is required under PMAY-G as beneficiaries are identified from the PWL of PMAY-G based on SECC 2011 and finalised Awaas+ list.
- (d) to (f) Under PMAY-G, there is a grievance redressal mechanism set up at different levels of administration viz., Gram Panchayat, Block, District and the State. The cases of irregularities reported by the Hon'ble Members of Parliament, Members of State Assembly and general public directly or through CPGRAMS are taken up with the State Government for taking necessary action. Since inception of PMAY-G i.e. 01.04.2016 till 19.07.2023, a total of 1,915 complaints relating to irregularities in implementation of PMAY-G have been received in the Ministry of Rural Development on CPGRAMS. As the State Govt. implements PMAY-G, these complaints have been forwarded to the State for taking necessary action under intimation to this Ministry. Out of 1,915 complaints, 1,906 have been disposed of as on 19.07.2023. Further, the number of complaints received on CPGRAMS for the State of Rajasthan is 31, out of which 30 have already been disposed as on 19.07.2023.

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STATEMENT IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO. 896 TO BE ANSWERED ON 25/07/2023 REGARDING Applications Pending under PMAY-G

The details of houses sanctioned to the eligible beneficiaries under Pradhan Mantri Awaas Yojana - Gramin (PMAY-G) during each of the last five years:

vian	tri Awaas Tojana - Gramin (P		_	or the las	t live year	5:
SI. No.	State/UTs	2018-19	2019-20	2020-21	2021-22	2022-23
1	ANDAMAN AND NICOBAR	0	935	397	0	6
2	ANDHRA PRADESH	16251	2305	1816	0	178899
3	ARUNACHAL PRADESH	1063			-	2707
4	ASSAM	40378	179834	150039	216359	1055005
5	BIHAR	425640	1043896	625357	899367	133110
6	DADRA AND NAGAR					
	HAVELI & DAMAN DIU	4374	0	99	49	967
7	GOA	107	53	32	47	18
<b>B</b>	GUJARAT	26313	101344	21347	107420	148714
9	HARYANA	2487	113	61	3317	5114
10	HIMACHAL PRADESH	817	1038	4001	2729	794
11	KERALA	926	738	3330	12615	1633
12	MADHYA PRADESH	304759	378384	756726	490326	754552
13	MAHARASHTRA	78844	247825	292105	117601	316475
14	LAKSHADWEEP	11	0	0	0	0
15	MANIPUR	15	167	17822	1725	13849
16	MEGHALAYA	3816	10969	26487	3353	8871
17	MIZORAM	1708	2430	7017	0	6951
18	NAGALAND	3504	615	4706	9806	4203
19	ODISHA	231208	548254	290488	3421	908916
20	PUNJAB	6794	8126	1887	11333	4959
21	SIKKIM	0	0	0	282	48
22	TAMIL NADU	93271	92085	113138	230839	41101
23	TRIPURA	387	22534	991	157234	51915
24	WEST BENGAL	100125	962537	941759	166795	1106888
25	CHHATTISGARH	289909	150952	157534	371	81375
26	JHARKHAND	137303	302025	361648	390226	11590
27	UTTARAKHAND	2326	32	47	15390	18816
28	UTTAR PRADESH	383871	178179	728507	434963	862231
29	RAJASTHAN	182490	375422	264720	387150	7467
30	JAMMU AND KASHMIR	17672	38615	64045	55862	7818
31	LADAKH	0	1228	200	461	1
32	KARNATAKA	15040	1000	36730	3972	38412
33	TELANGANA*					
-	ILLANGANA					
34	PUDUCHERRY*	-	_	_	_	-

Note: \*Telangana & Puducherry are not implementing PMAY-G.

STATEMENT IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO. 896 TO BE ANSWERED ON 25/07/2023 REGARDING Applications Pending under PMAY-G

The details of houses sanctioned under Pradhan Mantri Awaas Yojana - Gramin (PMAY-G) during each of the last five years in Ajmer and Jaipur districts of Rajasthan

S. No.	District	2018-19	2019-20	2020-21	2021-22	2022-23
1.	Ajmer	2153	3698	1095	2853	137
2.	Jaipur	1997	7150	3530	6058	295